

Chembur and Mandkhurd (3.67km) on the suburban section of Central Railway and work regarding provision of 3 lines between Kasara and Igatpuri (13.97 km) and Karjat-Lonavla (28.54 km) is in progress.

No further work of doubling on the Central Railway has yet been approved.

**Agitation by Loco Running Staff**

1773. SHRI SIVAJI PATNAIK:  
SHRI M. KALYANASUND-  
ARAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Loco Running Staff are agi-

tating to get the earlier agreement with the Railway Board implemented; and

(b) if so, the steps taken by Government to ensure implementation of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No agitation as such has been started by them. They have been passing resolutions presenting and sending representations in this regard.

(b) The points contained in the arrangements agreed to by the then Railway Minister and the position in their respect are given below:—

Point	Position
1. (a) All those who have been arrested in connection with the agitations (May-August, 1973) will be released as soon as the present agitation is called off, except those charged under law for acts of sabotage, damage to railway property and violence.	Fulfilled.
(b) Charge-sheets filed against the persons under the provisions of DIR for acts which do not involve sabotage, damage to railway property or violence, will be reviewed by the (Qureshi) Committee and appropriate action will be initiated for getting such charge-sheets withdrawn. With respect to acts of sabotage, damage to railway property and violence, State Governments will be asked to take appropriate action in each case on merits.	-do-
2. All those released from arrest will be taken back on duty.	-do-
3. Penal transfers, reversions, suspensions and removals arising out of the agitation or in connection with the agitations shall be withdrawn except those charged with acts of sabotage, damage to railway property and violence.	-do-
4. Break in service shall be condoned	-do-
5. The period of absence arising out of the August agitation from August 1, 1973, will be adjusted against leave earned and in cases where leave earned is not due shall be adjusted against leave to be earned in the immediate future.	-do-
6. Charge-sheets of administrative character directly connected with trade union activities arising out of agitations (May-August, 1973) shall be withdrawn.	-do-

## Point

## Position

7. Members of the loco running staff will not be required to work for more than ten hours at a stretch from 'signing on' to 'signing off'.  
Details and mode and manner of the implementation of ten hours of work will be discussed and finalised by the Qureshi Committee within six weeks of the withdrawal of the August agitation.
8. All the assurances given by the Government from the period July 1967 to date that have remained unimplemented, shall be implemented as expeditiously as possible.
9. To discuss the other points of grievances, a committee under the Chairmanship of Shri Mohd. Shafi Qureshi, Deputy Minister for Railways, with five senior officials of the Ministry of Railways, and five representatives of the loco running staff will be constituted and commence functioning within five days of the resumption of the work by the loco running staff. A representative of the Ministry of Labour will also attend the meeting.
- The implementation began on 1-12-73. By the end of 1974, all Mail, Express and Passenger trains were covered. The coverage in respect of goods trains is about 86%. Steps are in hand to complete the remaining portion also.
- All statements made by the previous Railway Ministers on the demands of the loco running staff were carefully examined to find what assurances had not been implemented. On verification it was found that all assurances had in fact been fulfilled. The Loco Running Staff Association was, however, requested to give particulars of any unimplemented assurance but they have not been able to provide any such information.
- The Committee started functioning on 23rd August, 1973. It held 16 sittings and was wound up on 7-8-75 after it completed the work.

### World Bank Assistance for Calcutta Underground Railway

1774. SHRI P. K. KODIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether lack of funds is the main reason for the slow progress of Underground Railway project in Calcutta;

(b) whether World Bank was approached for financial assistance for the project; and

(c) if so, what is the reaction of the World Bank thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) No.

(c) Does not arise.

### Construction of Kokan Railways

1775. SHRI R. K. MHALGI:  
SHRI S. R. DAMANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Planning Commission has given the sanction to the construction of 'Kokan Railways' in Maharashtra;

(b) if so, when and what is the progress thereafter;

(c) if the reply to (a) above be in the negative the reasons thereof; and

(d) what special efforts are being made to have the scheme sanctioned by the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The clearance of the Planning Commission for taking up the construction of the Konkan line is awaited.